

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2360

ANSWERED ON:03.12.2009

RAILWAY CROSSINGS

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Will the Minister of RAILWAYS be pleased to state:

- (a) the details of norms laid down for constructing railway crossings;
- (b) the number of railway crossings which have not been constructed so far even after fulfilling the requisite norms, zonewise;
- (c) the number of unmanned railway crossings in the State of Assam, and
- (d) the number of people died and wounded in these unmanned railway crossings in each of last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) As per existing policy, level crossings is made in consultation with the State Government at the time of laying of a new line or within 10 years from the date of its commissioning to traffic. Thereafter, any accommodation work such as level crossing can be provided at a technically suitable location on deposit terms, if such a proposal is sponsored by the State Government/Local bodies duly agreeing to bear the initial cost of construction of the level crossing and one time capitalized cost of recurring maintenance and operational charges. Further, as per policy of Railways, no new unmanned level crossing is permitted on existing lines.

(b) The number of railway crossings which have not been constructed so far even after fulfilling requisite norms, zonewise is 1 on Northern Railway, 1 on North Frontier Railway and 2 on Western Railway. These are Deposit Works.

(c) The number of unmanned railway crossings in the state of Assam is 562 as on November, 2009.

(d) No. of persons killed No. of persons wounded

2006-07	4	3
2007-08	Nil	Nil
2008-09	Nil	Nil
Current Year	3	Nil

upto Nov.09)